



BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 402/2025

NEWS ITEM TITLED "RAVENOUS SEA FEEDS ON SUNDERBANS SHORE 40% OF GHORAMARA ISLAND TO SHRINK BY 2042" APPEARING IN THE TELEGRAPH ONLINE DATED 04.08.2025

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE MEMBER SECRETARY, WEST BENGAL COASTAL ZONE MANAGEMENT AUTHORITY, RESPONDENT NO.1 IN PURSUANT TO THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH DATED 24.11.2025

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Filed by:

New Delhi
Date: 14.02.2026


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Adv for Member Secretary West Bengal
Coastal Zone Management Authority
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SL. NO. 436 /20.26



**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 402/2025**

NEWS ITEM TITLED "RAVENOUS SEA FEEDS ON SUNDERBANS SHORE
40% OF GHORAMARA ISLAND TO SHRINK BY 2042" APPEARING IN THE
TELEGRAPH ONLINE DATED 04.08.2025

**BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST. NORTH 24 PARGANAS**

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE MEMBER
SECRETARY, WEST BENGAL COASTAL ZONE MANAGEMENT
AUTHORITY, RESPONDENT NO.1 IN PURSUANT TO THE ORDER OF
THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
DATED 24.11.2025

Most Respectfully Sheweth

I, Sri Saurav Pahari, s/o- Sri Subhas Chandra Pahari, aged about 45 years, by
occupation service, having office at DD-24, Sector- I, Bidhannagar, Kolkata-
700064, do hereby solemnly affirm and declare as follows:-

1. That, I am holding the post of Member Secretary, West Bengal Coastal Zone
Management Authority and I have made myself well acquainted with the facts and
circumstances of instant case and have gone through the documents and reports
pertaining to the subject matter of the instant Original Application. Hence, I am
competent to affirm the instant affidavit before the Hon'ble Tribunal.

13 FEB 2026



2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by this Hon'ble Tribunal, Principal Bench dated 24.11.2025 wherein there is direction upon the State of West Bengal to file report stating the measures taken in adherence to the suggestions made in paragraph no-7 of the report of Respondent No. 3, Geological survey of India.

3. That the Irrigation and Waterways Department, Government of West bengal has been continuously undertaking protective, restorative and strengthening works on the embankments of Ghoramara Island with the objective of minimizing erosion, preventing breaches and safeguarding the habituated areas from tidal ingress and cyclonic impacts.

The Department remains actively engaged in monitoring vulnerable reaches and executing necessary works based on site conditions, particularly in the challenging coastal and estuarine environment of the Sundarbans.

For protection of Ghoramara Island, work has been undertaken up for a stretch of length 12.24 km involving 549.41 Lakh rupees. The detailed of the work is stated as follows :-

- i. Palliative nature of work for the restoration of damaged embankment occurred during kotal period/Remal/Dana/Yaas/Amphan/Bulbul etc. cyclonic storms and depression since last 5 years has been taken up for length of 9.43 km for which financial involvement amounts to Rs. 452.07 lakh .
- ii. Construction of Ring bundh constructed since last 5 years for a stretch of 2.28 Km involving Rs 87.67 lakh.
- iii. For raising, strengthening and improvement (permanent nature of work) of Sundarban embankment for a stretch of 0.35 Km, financial involvement amounting to Rs. 75.79 Lakh.
- iv. Anti-erosion work has been undertaken for 0.18 km involving Rs. 9.66 Lakh.

13 FEB 2026



Copy of the report of the Irrigation & Waterways Department, Government of West Bengal along with the recent photographs of palliative embankment restoration, strengthening works, permanent brick block pitching work and construction of ring bundh are marked and annexed as **Annexure R/1**.

That the reply is true to the best of my knowledge and belief, which I derived from the office record.

That it is therefore respectfully prayed that the Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

DEPONENT

VERIFICATION

I, Saurav Pahari, Member Secretary, West Bengal Coastal Zone Management Authority do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 13th day of February, 2026.

S. P. KANAUJIA
★ NOTARY ★
GOVT. OF INDIA
Bidhannagar Court
Dist.- North 24 Pgs.

DEPONENT

13 FEB 2026



Government of West Bengal
Irrigation & Waterways Department
Jalasampad Bhawan, 3rd Floor, Salt Lake, Kolkata- 700091.

EW-15011(13)/21/2025(E-1331487)

Date: 31/12/2025



From: Joint Secretary to the Government of West Bengal.

To: Director, IESWM
Environment Department
Prani Sampad Bhawan, 5th Floor, LB-2, Sector-III
Salt Lake, Kolkata- 700106.

Sub: Submission of Action Taken Report in connection with OA No. 402/2025/PB [News Item titled "Ravenous sea feeds on Sunderbans shore 40% of Ghoramara Island to shrink by 2042" appearing in The Telegraph online dated 04.08.2025.] in terms of Order dated 11/08/2025 of Hon'ble NGT.

Ref: Your No. 2219/ENV/21013/1/2025 dated 14/11/2025 & Email Dated 14/11/2025.

Sir,

With reference to the subject captioned above, and reference, I am directed to submit the Action Taken Report in terms of Order dated 11/08/2025 of Hon'ble NGT regarding different works already been taken up to protect the Ghoramara Island which are mentioned as follows:

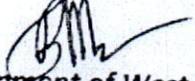
Sl. No.	Nature of work taken up	Length of work in Km	Financial involvement (Rs. in Lakh)
1	Palliative nature of work taken up for restoration of damaged embankment occurred during kotal period/ Remal/ Dana/ Yaas/ Amphan/ Bulbul etc. cyclonic storms and depression since last 5 years.	9.43	452.07
2	Construction of Ring bundh constructed since last 5 years.	2.28	87.67
3	Raising strengthening & improvement (Permanent nature of work) of Sundarban Embankment.	0.35	75.79
4	Anti-erosion work.	0.18	9.66
Total		12.24	549.41

This is for your kind information and necessary action, if any.

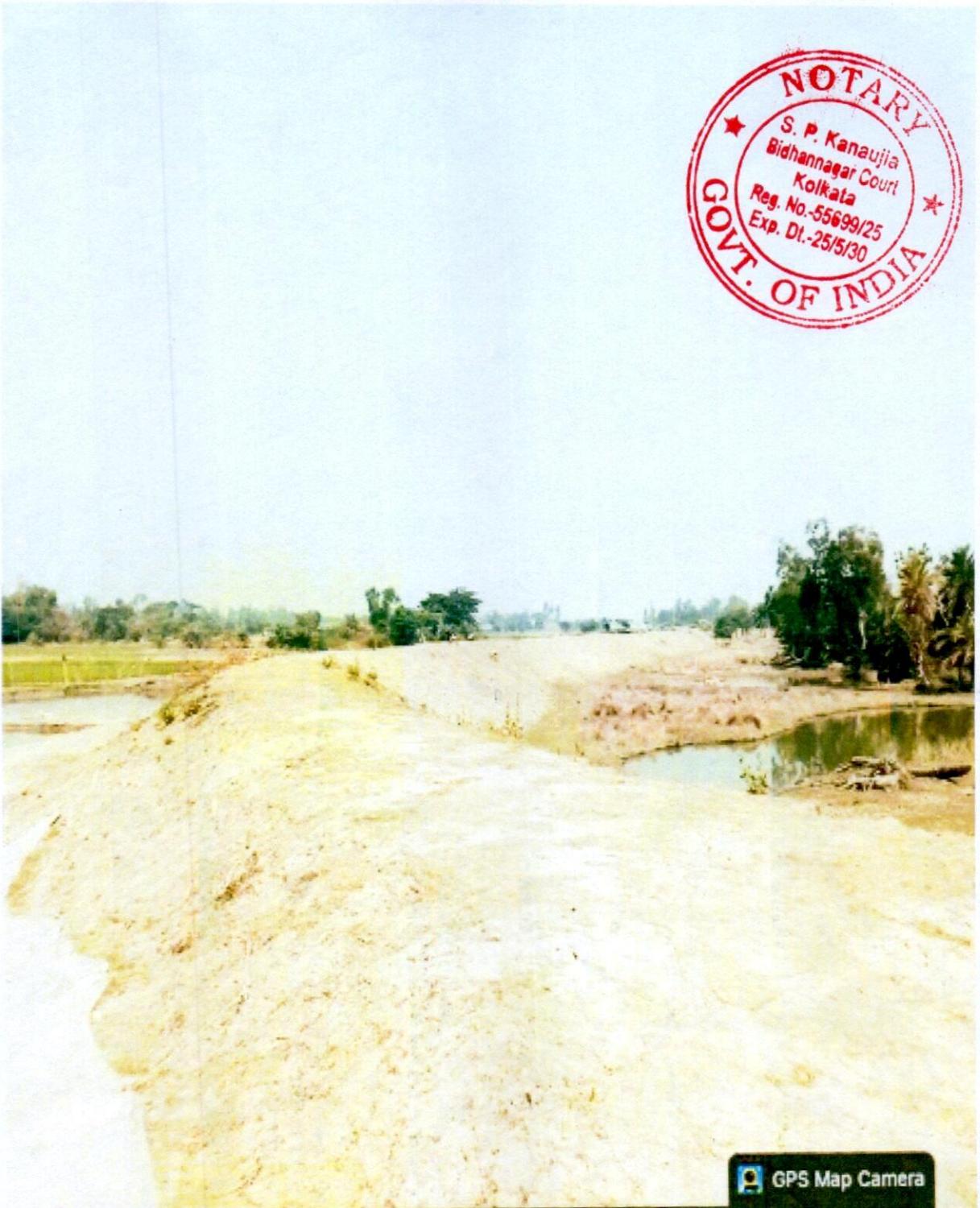
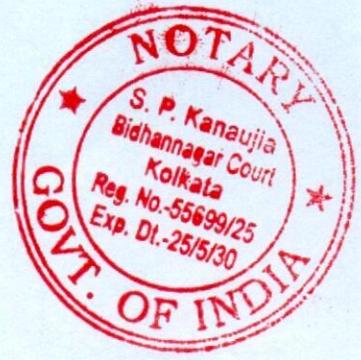

Joint Secretary to the Government of West Bengal

Copy forwarded for information and necessary action to:-

1. The Additional Chief Secretary, Environment Department, Prani Sampad Bhawan, 5th Floor, LB-2, Sector-III, Salt Lake, Kolkata- 700106.
2. Pr. P.S. to the Additional Chief Secretary, I & W Deptt., Govt. of W.B, Jalasampad Bhawan, 1st Floor, Salt Lake City, Kolkata 700091.
3. Sr. P.A to the Secretary, I & W Deptt., Govt. Of W.B, Jalasampad Bhawan, 1st Floor, Salt Lake City, Kolkata 700091.


Joint Secretary to the Government of West Bengal





GPS Map Camera



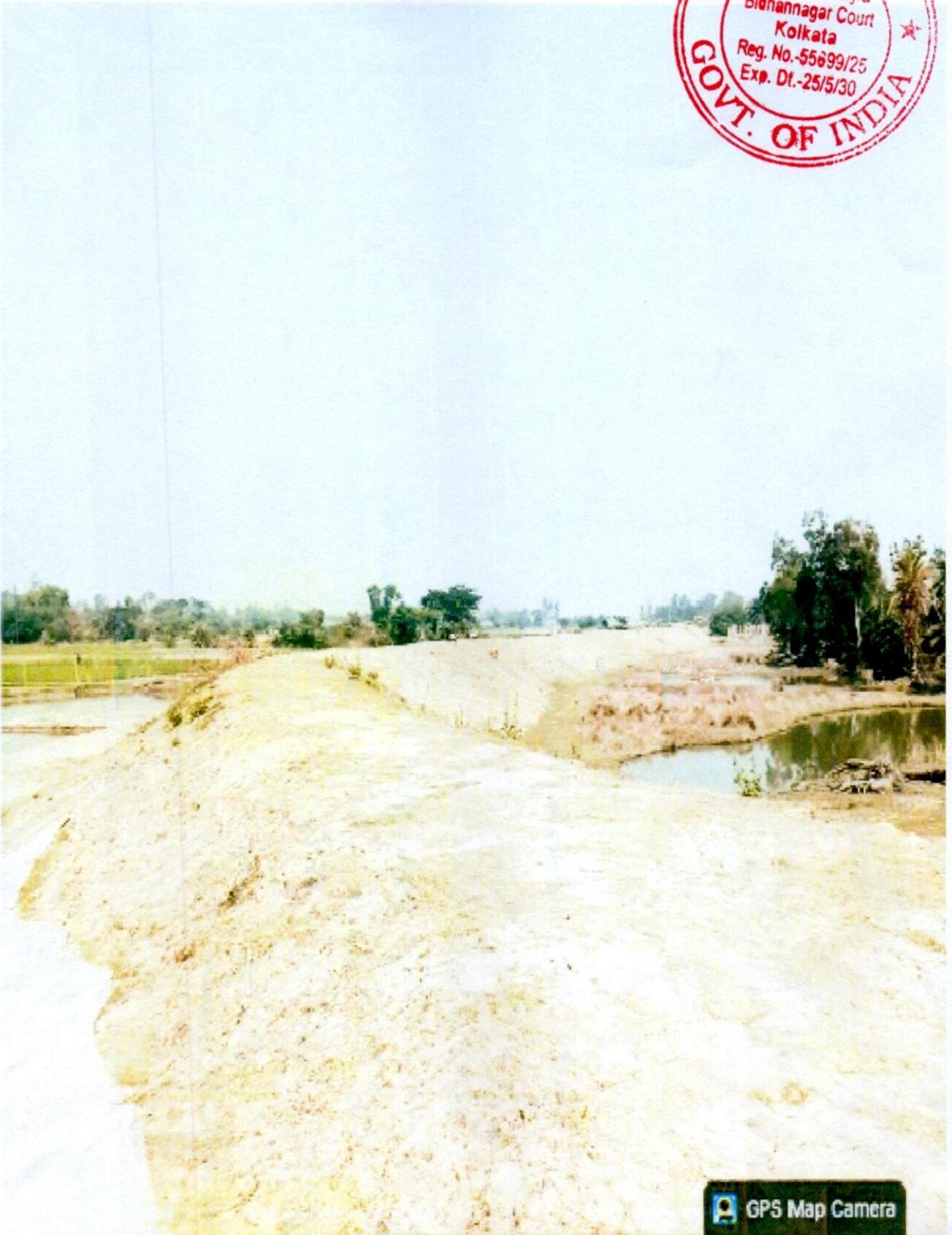
Ghoramara, West Bengal, India



W46q+89, Ghoramara, West Bengal 743347, India

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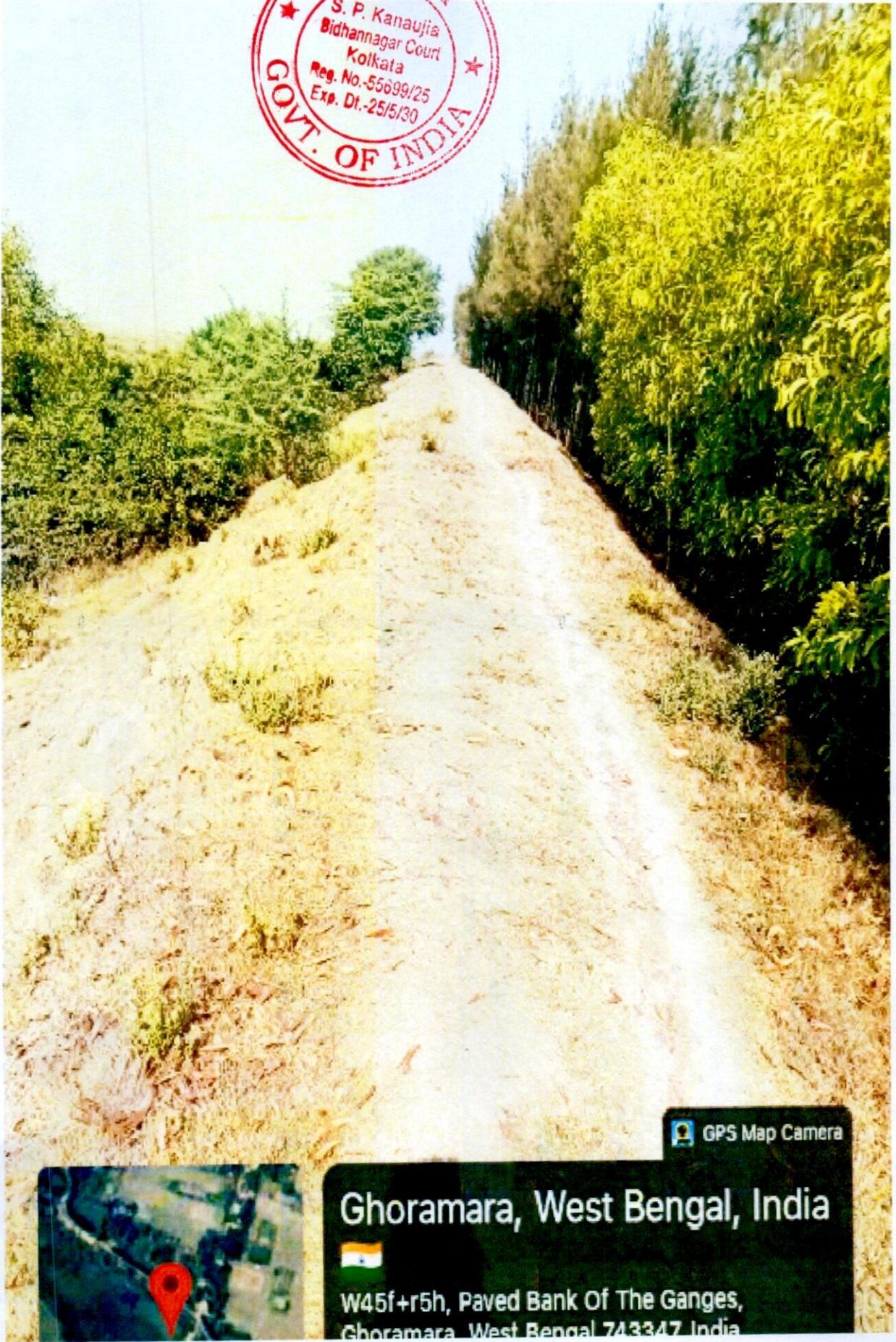
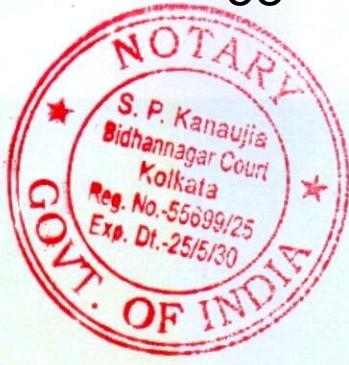
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GPS Map Camera



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Ghoramara, West Bengal, India



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Ghoramara, West Bengal 743347 India



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Ghoramara, West Bengal, India



W45f+r5h, Paved Bank Of The Ganges,
Ghoramara, West Bengal 743347, India
Lat 21.91001° Long 88.123193°



GPS Map Camera



Ghoramara, West Bengal, India



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